GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA UNSTARRED QUESTION NO. 246

ANSWERED ON TUESDAY, DECEMBER 2, 2025/11 AGRAHAYANA, 1947 (SAKA)

CSR SPENDING BY FINANCIAL INSTITUTIONS

246 # DR. BHIM SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Public Sector Banks, private banks, and insurance companies are not obligated under the Companies Act 2013 to engage in CSR and whether they still undertake social initiatives in accordance with RBI guidelines and the policies of their respective boards;
- (b) if so, whether there is a policy to ensure regional balance so that backward States like Bihar could receive adequate benefits; and
- (c) the district- wise and activity- wise details of the expenditure incurred by banks, insurance companies, and financial institutions under the CSR head in Bihar for the years 2022-23, 2023-24, 2024-25, and 2025-26?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (c): Corporate Social Responsibility (CSR) is defined in Section 135 of the Companies Act, 2013, and is applicable over companies *viz.*, private sector banks, private sector insurance companies and public sector general insurance companies, registered under the said act. As Public Sector Banks (PSBs) were formed under special statutes of Parliament, and not incorporated under the Companies Act, 2013, CSR policy related provisions of the Companies Act, 2013 are not applicable to these banks. Reserve Bank of India (RBI) has issued guidelines for Scheduled Commercial Banks on Corporate Social Responsibility, Sustainable Development and Non-Financial Reporting – Role of Banks. PSBs undertake CSR related activities as per RBI's guidelines and comprehensive CSR policy duly approved by their respective bank Boards in this regard.

Since, PSBs are operating on pan-India basis, the CSR spending is approved by respective Boards of banks, including expenditure on various activities that are not attributable to specific locations. However, special focus is given on states, districts and areas which are backward, and need economic and social upliftment.

The details of amount spent under CSR in India, including in the State of Bihar, by PSBs and Insurance Companies (Life and non-Life) are at Annex.

Rajya Sabha Unstarred Question no. 246 for 2.12.2025 regarding "CSR spending by financial institutions"

Amount spent under CSR in India, including in the State of Bihar, by PSBs and Insurance Companies (Life and non-Life)

(amount in ₹ crore)

	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26
Public Sector Banks	403.95	560.56	839.69	428.37*
Insurance Companies (Life and Non-Life)	285.80	313.01	311.11	95.03#

^{*} Till 31.10.2025

#Till 30.6.2025